

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 324/(MAH)/2017
CA No.

CORAM:

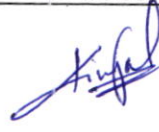
Present: SHRI M.K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.08.2017

NAME OF THE PARTIES: Paramount Chemical & Acid- Corporation
V/s.
Maharashtra Polybutenes Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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21	Adv Kinjal Upadhyay	Adv for Petitioner i/b Vipul Shukla Advocate	
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PRACHI WAZALWAR

ABHAY WADHWA

ADV. FOR
CORPORATE
DEBTORS/
RESPONDENTS



ORDER

T.C.P. No. 324/I&BP/NCLT/MB/MAH/2017

1. The Learned Representatives of both the sides are present.
2. Order of the Hon'ble High Court in the matter titled as Cargo Carries (India) Limited V/s Maharashtra Polybutenes Limited, specifically in view of the 3rd Proviso of the Notification dated 29.06.2017 bearing No. GSR-732(E), the Learned Representative of the Respondent undertakes to inform the Hon'ble High Court about the pending matter before NCLT.
3. Now the matter is listed for next hearing on **18.08.2017**.

Sd/-

Dated: 02.08.2017

M.K. Shrawat
Member (Judicial)